

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 224

28(ND)/2016

**COMP.APPL-807/2020, COMP.APPL-825/2020,
COMP.APPL-1/2021, CA-114/2021,
COMP.APPL-126(ND)2021**

IN THE MATTER OF:

Sh. Rajeev Behl

... **Applicant/Petitioner**

Versus

M/s. Realtech Infrastructure Ltd. & Ors.

... **Respondent**

Under Section: 397-398

Order delivered on 18.11.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Advocate Thakur Ankit Singh

For the Respondent : Mr. Saurabh D. Karan Singh, Advocate

ORDER

Due to paucity of time, the matter is re-notified to 05.01.2023.


(COURT OFFICER)